

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH
NEW DELHI.

RA No. 331/94 in
O.A. No. 1290/90.

Date of decision _____

Gaisa Ram

.....Applicant.

V_S.

Union of India & others

.....Respondents.

ORDER

This is a Review Petition filed by the applicant seeking review of order dated 8.8.1994.

2. We have gone through the Review Petition and find that no case for review is made out. Review Petition is accordingly dismissed by circulation.

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(D.L. MEHTA)
VICE CHAIRMAN

B.K. SINGH
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1/11/94